

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 137 OF 2015 &
IA NO. 219 OF 2015

Dated : 16th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Bamunara Industries Welfare Association ... **Appellant(s)**
Vs.
West Bengal Electricity Regulatory Commission & Anr. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C.K. Rai,
Mr. Mohit Rai for R-1

Mr. Buddy A. Ranganadhan
Ms. Aanchal Arora
Ms. Priya Puri
Mr. Swatantra Rai for R-2

ORDER

As the matter was not reached, post this matter for hearing on **23.04.2018**,
as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
ss/vt

(Justice N.K. Patil)
Judicial Member